

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

**CRIMINAL MISC.APPLICATION (FOR SUSPENSION OF SENTENCE) NO.
1 of 2023**

In R/CRIMINAL APPEAL NO. 607 of 2023

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ASHUMAL @ ASHARAM S/O THAUMAL SINDHI (HARPALANI)
Versus
STATE OF GUJARAT

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Appearance:

MR ASHISH M DAGLI(2203) for the PETITIONER(s) No. 1
PUBLIC PROSECUTOR for the RESPONDENT(s) No. 1

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CORAM: HONOURABLE MR. JUSTICE A.S. SUPEHIA
and
HONOURABLE MR. JUSTICE VIMAL K. VYAS

Date : 14/03/2024

IA ORDER

(PER : HONOURABLE MR. JUSTICE A.S. SUPEHIA)

The present application is ordered to be
listed along with the main appeal on **02.04.2024**.

Sd/-
(A. S. SUPEHIA, J)

Sd/-
(VIMAL K. VYAS, J)

NVMEWADA/29